## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

: 2p No. 277/16 APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER (S)

: TP 121/17 : MANOHAR STEVEN PINTO & : MANOTHER ANOTHER : ETERNITY DEVELOPERS (NT. LTD. NAME OF THE RESPONDENT (S)

: 433(e) UNDER SECTION

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE

PHONE NUMBER REPRESENTATION BY WHOM

Manchal Stavan Ranjithikis printo Alvoeat 9620818197

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)